

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4835
ANSWERED ON:25.04.2013
COMPLAINTS AGAINST POWER DISTRIBUTION COMPANIES
Singh Rajkumari Ratna;Singh Shri Ratan

Will the Minister of POWER be pleased to state:

- (a) the details of complaints received from the public representatives against power distribution companies during the last three years;
- (b) whether any action has been taken by the Government against such power distribution companies on the basis of complaints received;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the corrective measures being taken by the Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

- (a): Yes, Madam. Complaints have been received from the public representatives against power distribution companies. Details of complaints received from the public representatives from Year 2010 to 2012 are given at Annex.
- (b) to (d): Electricity is a concurrent subject and the responsibility of electricity distribution rests with the States. Government of India acts as a facilitator in supplementing the efforts of States to provide power to consumers in an improved manner. However, as and when any complaint is received from the public representatives against Power Distribution Companies, the same is dealt at high priority and referred to concerned for necessary action.